

region in Madhya Pradesh to boost paddy cultivation in the area;

(b) whether under the scheme, rice growers in certain selected areas would get wheel type tractors and other farm implements at concessional rates besides indirect financial assistance;

(c) whether this scheme is confined to Madhya Pradesh only or it will be extended to rice growing areas of other States like Andhra Pradesh; and

(d) If so, details of the scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) In Chhattisgarh region the project is operative only in Raipur and Durg districts.

(b) No, Sir, However farmers can avail the facility of tractors or other farm implements on payment of fixed hire charges.

(c) The Project is operative in the States of Haryana, Madhya Pradesh and Orissa. There is no proposal of its extension to other States.

(d) Does not arise.

#### Use of Mustard Oil in Vanaspati Production

1121. SHRI CHINTAMANI PANIGRAHI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have reviewed the policy on edible oils and permitted the use of mustard oil in vanaspati production; and

(b) if so, the extent to which the domestic supplies have improved to reduce dependence on imports for sustaining vanaspati units ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) : (a) Yes, Sir. The use of 10% solvent extracted mustard/rapeseed oil was allowed from June, 1985. In addition, from 15th November, 1985, 10% expeller mustard/rapeseed oil has been permitted for use in the manufacture of vanaspati. At the same time allocation of imported edible oil has been reduced from 60% to 50% of the requirement of vanaspati industry.

(b) The permission to use solvent extracted/expelled mustard/rapeseed oil has improved the domestic supplies of oils to vanaspati units. This will also reduce imports of edible oils for use in vanaspati manufacture.

#### Operation Flood-II Project in States

1122. SHRIMATI D. K. BHANDARI : Will the Minister of AGRICULTURE be pleased to state :

(a) the States where Operation Flood-II Project is being implemented;

(b) whether the project has been a success in all the States and if not, the constraints thereon; and

(c) its effect in Sikkim in terms of increased production of milk and milk products ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Field programme under Operation Flood-II Project has been initiated in 22 States/Union Territories viz., Andaman and Nicobar Islands, Andhra Pradesh, Assam, Bihar, Goa, Daman and Diu, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Pondicherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal.

(b) The programme could not commence simultaneously in all the

States/Union Territories due to the delay in the completion of pre-implementation formalities like issuance of Government Guarantee, signing of loan-cum-grant agreement, amendment of the Federation Byelaws, etc. However, after the launching of the programme, the progress has been generally, though not uniformly, good.

(c) By August, 1985, 112 Anand Pattern Village Dairy Cooperative Societies were organised in Sikkim. The project has provided a channel for marketing milk. The milk production has also increased.

[*Translation*]

**Allotment of Plots for Coal Depots  
by DDA**

1123. SHRI BHARAT SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that on the recommendation of the Delhi Administration DDA has allotted plots of land on lease basis for coal depots to make coal available to the Card holders in the colonies constructed by it in Delhi?

(b) if so, the number of such coal depots; and

(c) whether it is also a fact that the said sizes of these plots are not equal and if so, the reasons therefor and the criteria adopted for fixation of premium of land for coal depots allotted by DDA on lease basis ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BALBIR SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

**Civic Amenities in Phulwari Sheriff  
(Patna)**

1124. SHRI C. P. THAKUR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Phulwari Sheriff (Patna) lacks civic amenities; and

(b) if so, whether Government propose to include that town for development under the scheme of Integrated Development of small medium towns ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). It has not come to the notice of this Ministry as to whether Phulwari Sheriff (Patna) lacks civic amenities. The project report for this town has not so far been received from the Government of Bihar.

**New Vegetable Oil Policy**

1125. SHRI JAI PRAKASH AGARWAL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the formulation of new national vegetable oil policy is under consideration of the Government; and

(b) the steps under consideration of Government to encourage the output of oil seeds in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) : (a) The National Oilseeds and Vegetable Oils Development Board is considering formulation of a national oilseeds and vegetable oils policy.

(b) The steps taken and under consideration of Government to encourage the output of oilseeds in the country are as follows :

- (i) *Implementation of the National Oilseeds Development Project*, covering special project on groundnut, rapeseed/mustard, soyabean and sunflower, besides incentive development work on other oilseeds. The programme, inter-alia, aims at the develop-